

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(32)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/2322017  
IN  
PETITION NUMBER : CP/468/IB/CB/2017  
NAME OF THE PETITIONER(S) : K. KUPPUSAMY & 1  
NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA & 2 ORS TEXTILES)  
UNDER SECTION : SEC 10

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S.R. RASAGOPAL  
ROHAN RAJASEKARAN  
CHITRA GUPTA

Counsel for  
suspended board  
of CD

MRD-1

**ORDER**

Counsel for the suspended Board of Directors present and submitted the arguments. In view of the nature of the prayers made in the Application, the **Registry** is directed to send notice to the Respondents. The Applicant is also directed to send private notice to the Respondents and file proof of the same before next date of hearing. Put up on **18.12.2017 at 10.30 A.M.**

-sd-

MEMBER (JUDICIAL)

ghk